

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
STARRED QUESTION NO. *10
TO BE ANSWERED ON 20.07.2026

IMPACT OF LPG SHORTAGE ON FUNCTIONING OF MSMEs

*10. SHRI A. A. RAHIM:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of enterprises registered on the Udyam Portal during the last three years, year-wise and State-wise;
- (b) the number of MSMEs that ceased operations during the last three years, year-wise and State-wise;
- (c) whether Government has assessed the impact of the recent shortage in LPG on MSME closures and resulting job loss and if so, the details thereof; and
- (d) if not, whether Government is ready to conduct a study on the impact of LPG shortage on MSMEs, including business closures and job losses?

ANSWER

MINISTER FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION
NO. *10 FOR 20.07.2026.**

(a): In the last 3 years, the number of MSME's registered on Udyam Registration Portal (URP) and Udyam Assist Platform (UAP) has increased from 1.65 crore (as on 01.04.2023) to 8.84 crore (as on 30.06.2026). The Year-wise and State/UT-wise number of enterprises during the last three years are at **Annexure-I**.

(b): In the last 3 years, 1.22 lakh MSMEs have ceased/shut down their operations. The Year-wise and State/UT-wise number of MSMEs during the last three years are at **Annexure-II**.

(c) & (d): Ministry of Petroleum and Natural Gas has informed that prior to the outbreak of the conflict in West Asia in February 2026, India imported about 60 percent of its LPG consumption, out of which about 90 percent was transiting through the Strait of Hormuz. To tide over the crisis, the Government has undertaken a series of proactive measures to ensure stability in LPG supplies. These include rapid increase in domestic production of LPG, prioritization of domestic LPG consumption, diversification of import sources, dynamic stock management, and interregional allocation to address localized shortages. While commercial LPG supplies were initially regulated in line with the prevailing situation, following close coordination with State Governments and other stakeholders, they have been progressively enhanced, and now the Government has removed all sectoral restrictions on the supply of Non-Domestic Packed LPG and restored supplies to the levels prevailing prior to the West Asia crisis. Further, the supply of bulk LPG, which was suspended at the onset of the crisis, has been relaxed by 50 percent of the pre-crisis consumption levels, providing significant relief to commercial and industrial consumers.

The annexure referred in part (a) of the Rajya Sabha Starred Question No. 10 due to be answered on 20.07.2026.

Number of Enterprises registered on Udyam Portal (Udyam + UAP)					
S. No.	State/UTs	FY 2023-24	FY 2024-25	FY 2025-26	Total No. of MSMEs registered since inception till 30.06.2026
1	Andaman and Nicobar Islands	5,364	4,311	4,421	23,835
2	Andhra Pradesh	13,13,738	14,16,817	8,42,436	43,99,120
3	Arunachal Pradesh	10,966	14,512	15,227	56,685
4	Assam	4,01,735	4,69,598	4,73,141	18,01,583
5	Bihar	16,30,735	11,27,335	9,92,965	48,83,873
6	Chandigarh	22,363	17,200	18,305	95,562
7	Chhattisgarh	4,73,981	3,93,443	3,02,538	15,09,998
8	Delhi	4,19,078	3,16,815	3,73,245	17,39,739
9	Goa	46,017	31,902	24,184	1,43,497
10	Gujarat	13,85,333	9,84,762	9,38,688	48,32,959
11	Haryana	5,18,291	5,41,329	4,99,501	23,44,388
12	Himachal Pradesh	88,064	1,00,707	75,713	3,88,159
13	Jammu and Kashmir	2,90,977	2,18,798	1,51,927	9,39,388
14	Jharkhand	6,13,263	3,74,185	3,41,285	17,64,992
15	Karnataka	15,34,850	17,08,352	9,85,195	55,51,990
16	Kerala	6,21,158	5,04,857	3,97,819	20,71,684
17	Ladakh	7,169	4,215	2,824	21,777
18	Lakshadweep	392	1,130	369	2,563
19	Madhya Pradesh	13,69,722	13,73,822	9,95,847	53,99,203
20	Maharashtra	27,22,198	25,60,332	22,74,746	1,12,44,409
21	Manipur	46,810	45,283	45,721	1,97,221
22	Meghalaya	15,696	21,065	30,954	91,496
23	Mizoram	16,422	14,038	11,803	60,615
24	Nagaland	25,869	18,345	21,157	83,262
25	Odisha	10,41,196	5,82,500	5,69,689	27,98,074
26	Puducherry	35,590	31,014	20,661	1,18,873
27	Punjab	5,94,038	5,75,950	4,61,697	23,61,758
28	Rajasthan	11,28,989	12,46,864	10,45,485	51,09,848
29	Sikkim	7,923	13,167	10,871	39,980
30	Tamil Nadu	17,67,156	16,64,365	13,82,933	68,34,338
31	Telangana	10,20,247	8,91,984	15,33,608	44,22,548
32	The Dadra & Nagar Haveli and Daman & Diu	9,455	7,464	7,531	39,723
33	Tripura	1,68,557	67,622	57,642	3,39,506
34	Uttar Pradesh	25,17,504	20,13,031	22,30,953	1,00,24,280
35	Uttarakhand	2,09,599	1,54,057	1,60,180	7,53,174
36	West Bengal	27,63,990	10,91,960	10,61,955	59,30,456
Total		2,48,44,435	2,06,03,131	1,83,63,216	8,84,20,556

Annexure – II

The annexure referred in part (b) of the Rajya Sabha Starred Question No. 10 due to be answered on 20.07.2026.

S. No.	State/UTs	Number of Enterprises ceased operation/ shut down		
		FY 2023-24	FY 2024-25	FY 2025-26
1	Andaman and Nicobar Islands	26	47	58
2	Andhra Pradesh	499	1,401	2,407
3	Arunachal Pradesh	2	0	69
4	Assam	47	46	1,537
5	Bihar	677	1,828	1,376
6	Chandigarh	12	31	69
7	Chhattisgarh	249	459	883
8	Delhi	203	139	238
9	Goa	61	89	162
10	Gujarat	2,307	3,534	5,362
11	Haryana	842	271	776
12	Himachal Pradesh	38	287	257
13	Jammu and Kashmir	241	566	1,325
14	Jharkhand	365	734	1,025
15	Karnataka	822	2,187	3,708
16	Kerala	591	1,157	2,026
17	Ladakh	3	15	17
18	Lakshadweep	0	1	5
19	Madhya Pradesh	552	1,961	2,861
20	Maharashtra	4,800	9,702	14,297
21	Manipur	33	186	228
22	Meghalaya	1	0	92
23	Mizoram	5	21	41
24	Nagaland	7	16	23
25	Odisha	431	875	1,817
26	Puducherry	56	119	137
27	Punjab	65	155	890
28	Rajasthan	1,682	3,274	4,943
29	Sikkim	0	1	81
30	Tamil Nadu	2,589	4,900	6,707
31	Telangana	220	1,981	2,817
32	The Dadra & Nagar Haveli and Daman & Diu	28	43	55
33	Tripura	10	26	69
34	Uttar Pradesh	1,444	1,368	2,897
35	Uttarakhand	234	448	685
36	West Bengal	686	1,578	2,807
Total		19,828	39,446	62,747